Title: Introduction of the Appropriation Bill (No.2), Clause by clause consideration. (Bill Passed).

19.12 hrs.

## APPROPRIATION (NO. 2) BILL, \*2005

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce \*\* the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006, be taken into consideration."

The motion was adopted.

\*Published in the Gazette of India, Extraordinary, Section-2, Part-II, dated 27.4.05.

\*\* Introduced with the recommendation of the President.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 28<sup>th</sup> April, 2005 at 11.00 a.m.

19.14 hrs.

on Thursday, April 28, 2005/Vaisakha 8, 1927 (Saka).